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Title: Issue regarding increasing incidents of sexual violence against Adivasi women by police and security force personnel.

SHRIMATI P.K. SHREEMATHI TEACHER (KANNUR): Thank you, Sir. We always speak about tribal development and women empowerment. Unfortunately, the violence against women especially, against tribal women is increasing all over the country. It is an issue of serious concern.

In the last three months several alarming incidents of sexual violence and looting against Advasi women by police and security force personnel have been surfaced in the districts of Bastar, Bijapur and Sukma. The police officials refuse to register complaints of rape and sexual assault of Adivasi women.

Sir, delay in registering complaints of sexual violence on Adivasi women against the police and security forces is of serious concern, and it is extremely worrying. The Government must take severe action against the police officials who refused to register complaints of rape and sexual assault of poor Adivasi women.

The other day, in Nendra village, Bijapur, several Adivasi women were raped, gang raped, sexually assaulted, threatened and robbed by police and security force personnel during search operations between January 11th and 14th. When the women went to file a case at the police station, the police officials refused to register an FIR. The FIR was finally lodged against the State security forces after the women's rights groups appealed to the District Collector and the local media began to carry reports of the allegations.

I am not describing other cases in detail.

I would urge upon the Government to take strong steps to stop this kind of sexual violence against Adivasi women and women, to ensure justice for the affected, to send a special team to investigate this matter, and strict action should be taken against the police and security forces.

Thank you.